

### PREVENTION OF POLITICAL DEFECTION BILL\*

SHRI MALLIKARJUN (Medak) : I beg to move for leave to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith."

*The motion was adopted.*

SHRI MALLIKARJUN : I introduce the Bill

### CONSTITUTION (AMENDMENT) BILL\*

*(Amendment of articles 15 and 16)*

SHRI S. M. SIDDAYYA (Chamarajanagar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

*The motion was adopted.*

SHRI S. M. SIDDAYYA : I introduce the Bill.

### INDUSTRIAL DISPUTES (AMENDMENT) BILL\*

*(Amendment of Section 2 and omission of Section 9B, etc.)*

SHRI DINEN BHATTACHARYYA (Serampore) : I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947".

*The motion was adopted.*

SHRI DINEN BHATTACHARYYA : I introduce the Bill.

### CONSTITUTION (AMENDMENT) BILL\*

*(Insertion of new article 141A)*

SHRI D. K. PANDA (Bhanjanagar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

*The motion was adopted.*

SHRI D. K. PANDA : I introduce the Bill.

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